

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M K H A N J U R A

Criminal Appeal No(s). 1415/2014

JASBIR @ JASSU

Appellant(s)

V E R S U S

STATE OF HARYANA
(with office report)

Respondent(s)

Date : 28/11/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bankey Bihari Sharma,Adv.

For Respondent(s)

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

The learned counsel for the parties shall file the additional documents within a period of four weeks, whereafter no further extension shall be given.

List again on 12.2.2015.

(M K HANJURA)
Registrar